CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

$\frac{CP/310/00015/2019 \text{ in } OA/310/01973/2017}{\text{Dated Monday the 25}^{\text{th}} \text{ day of March Two Thousand Nineteen}}$

CORAM : HON'BLE MR. R. RAMANUJAM, Member (A) HON'BLE MR. P. MADHAVAN, Member (J)

1.Employees' PF Staff Union,
Affiliated to All India EPF Staff Federation,
New Delhi (Recognized),
rep by its State General Secretary,
TN & Pondy, Sri. R. Krupakaran having
Administrative Officer at No. 37,
Royapettah High Road, Chennai 600014.

2.N.T.Ganesh Babu, S/o. Thangaraj, Senior Social Security Assistant, Gr. 30, EPFO, RO, Chennai.

....Applicants

By Advocate M/s. N. K. Srinivasan

Vs

1.Shri. Santosh Kumar Gangwar, The Chairman, Central Board of Trustees-EPF, Shram Shakti Bhavan, Rafi Marg, New Delhi 110001.

2.Shri. Sunil Barthwal, IAS, The Central P.F. Commissioner, EPFO, 14, Bhikaji Cama Place, New Delhi 110066.

3.Ms. Uma Mandal,

The Addl. Central Provident Fund Commissioner, HQ (HRM), EPFO, Head Office, 14, Bhikaji Cama Place, New Delhi 110066.

4.Sri. Chandramauli Chakraborthy, The Addl. Central PF Commissioner HQ (Chennai Zone), EPFO, Zonal Office, 37, Royapettah High Road, Chennai 600014.

5.Sri. M.Madhiazhagan,

The Addl. Central PF Commissioner (Coimbatore Zone), EPFO, Zonal Office, Dr. Balasundaram Road, Coimbatore 641018.

6.Sri. Salil Shankar,

The Regional Provident Fund Commissioner-I / OIC, EPFO Regional Office, Chennai I,

37, Royapettah High Road, Chennai 600014.

7.Sri. Rituraj Medhi,

The Regional Provident Fund Commissioner-I / OIC, EPFO Regional Office, Chennai II, 37, Royapettah High Road, Chennai 600014.

8.Sri. Saurabh Samy,

The Regional PF Commissioner -I/OIC, EPFO, Regional Office, Ambattur, TNBH Office Complex, Mogappair High Road, Chennai 600037.

9.Sri. P. Senthil Kumar,

The Regional PF Commissioner-I/OIC, EPFO, Regional Office, Tambaram, Municipal Building, 3, Rajaji Salai, Tambaram (W), Chennai 600045.

10.Sri. S. D. Singh,

The Regional PF Commissioner-I/OIC, EPFO, Regional Office, Vellore, S1, TNHB Phase III, Sathuvachary, Vellore 632009.

11.Sri. Devaraj,

The Regional PF Commissioner-I/OIC, EPFO, Regional Office, Puducherry, Venni Commercial Complex, Olandai Keerapalayam, 100 feet Road, Puducherry 605004.

12.Sri. N. Gopalakrishnan,

The Regional PF Commissioner-I/OIC, EPFO, Regional Office, Madurai, 1, Lady Doak College Road, Chokkikulam, Madurai 625002.

13.Sri. Sanath Kumar,

The Regional PF Commissioner-I/OIC, EPFO, Regional Office Tirunelveli, NGO 'B' Colony, Perumalpuram PO, Tirunelveli 627007.

14.Sri. Roushan Kashap,

The Regional PF Commissioner-I/OIC, EPFO, Regional Office, Nagercoil, Water Tank Road, Nagercoil 629001.

15.Sri. Jaivadan Ingle, The Regional PF Commissioner-I/OIC, EPFO, Regional Office, Coimbatore, Dr. Balasundaram Road, Coimbatore 641018.

16.Sri. Himanshu Kumar, The Regional PF Commissioner-I/OIC, EPFO, Regional Office, Salem, Jayalakshmi Shopping Complex, Swarnapuri, Anna Salai, Salem 636004.

17.Sri. Vanlal Muan, The Regional PF Commissioner-I/OIC, EPFO, Regional Office, Trichy, D-Block, Sree complex, Madurai Road, Trichy 620008.

18.Sri. Anub Sankar Bhattacharya, The General Manager/Director, Institute of Banking Personnel Selection, IBPS House, Near Thakur Polytechnic, 90, DP Road, Off Western Express Highway, Kandivalli (East), Mumbai 400101.

....Respondents

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ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

Heard. The applicant has filed this CP alleging wilful disobedience of the order of this Tribunal in OA 1973/2017 dt. 04.01.2018.

- 2. On perusal, it is seen that the respondents had filed MA 294/2018 seeking extension of time to comply with the order. When the matter was called on 18.06.2018, counsel for the MA applicant submitted that the order of this Tribunal had been complied with and, accordingly, the MA was infructuous. Learned counsel for the applicant in the OA had confirmed the same and had no objection to closing the MA. Accordingly, the MA was disposed of as infructuous.
- 3. If the order of this Tribunal had been complied with and the counsel for the OA applicant at that time had confirmed the receipt of the same, the same applicant could not be allowed to move for contempt through another counsel.
- 4. CP is dismissed.

(P. Madhavan) Member(J) (R. Ramanujam)
Member(A)

25.03.2019

SKSI